

**THE GAUHATI HIGH COURT AT GUWAHATI**

**(PRINCIPAL SEAT)**

Statement showing the category wise number of cases of institution, disposal and pendency during the year '2009

**Total Court working days=219**

SL.No.	Category of Cases	Pending as on 01.01.2009	Institution	Disposal	Pending as on 31.12.2009
1	RFA	282	43	92	233
2	MFA	496	41	41	496
3	Gua.Appl.	6	-	-	6
4	FAO	298	72	294	76
5	RSA	922	413	61	1274
6	LPA	38	1	35	4
7	CRP	464	444	308	600
8	Review Petn.	56	132	112	76
9	C.Ref.	2	21	5	18
10	Arbitration	54	48	31	71
11	C.M.Appl.	20676	4880	4661	20895
12	W.P.(C)	11238	5178	5383	11033
13	PIL	108	95	70	133
14	W.A.	568	386	563	391
15	Mat.Case	69	67	17	119
16	Test Case	29	3	1	31
17	M.A.C.	774	137	223	688
18	El.Petn.	3	4	1	6
19	Cont.Case	1536	585	467	1654
20	SAO	21	10	4	27
21	Comp. Petn.	36	22	16	42
22	Tax Cases	18	133	135	16
23	Cross Objection	48	5	1	52
24	Tr.P(C)	76	53	38	91
25	I.A.	16	39	1	54
26	L.A.Ref.	-	-	-	-
27	L.A.App.	41	4	12	33
28	CrI.App.	1235	847	232	1850
29	CrI.Rev.Petn.	1080	589	250	1419
30	CrI.Pet.	394	332	377	349
31	CrI.Ref.	6	1	7	-
32	CrI.(D) Ref.	-	-	-	-
33	Bail Appln.	307	5171	5311	167
34	W.P(CrI.)	37	24	59	2
35	CrI.M.Appl.	3743	600	960	3383
36	Tr.P(CrI.)	24	25	23	26
<b>Total</b>		<b>44701</b>	<b>20405</b>	<b>19791</b>	<b>45315</b>

Superintendent  
Statement Section.

Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(KOHIMA BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the period w.e.f. 01.01.2009 to 31.12.2009

Total working days=193

SL.No.	Category of Cases	Pending as on 01.01.2009	Institution	Disposal	Pending as on 31.12.2009
1	RFA	21	6	10	17
2	MFA	-	5	1	4
3	GUA.Appl.	-	-	-	-
4	FAO	-	-	-	-
5	RSA	4	-	-	4
6	LPA	-	-	-	-
7	CRP	23	3	16	10
8	Review Petn.	7	16	7	16
9	C.Ref.	-	7	7	-
10	Arbitration	-	-	-	-
11	C.M.Appl.	203	230	233	200
12	W.P.(C)	430	260	186	504
13	PIL	4	-	3	1
14	W.A.	28	29	13	44
15	Mat.Case	-	-	-	-
16	Test Case	-	-	-	-
17	M.A.C.	62	18	18	62
18	El.Petn.	-	-	-	-
19	Cont.Case	54	27	27	54
20	SAO	-	-	-	-
21	Comp. Petn.	-	-	-	-
22	Tax Cases	-	-	-	-
23	Cross Objection	-	-	-	-
24	Tr.P(C)	-	-	-	-
25	I.A.	-	-	-	-
26	L.A.Ref.	-	-	-	-
27	L.A.App.	-	-	-	-
28	Crl.App.	17	4	4	17
29	Crl.Rev.Petn.	1	10	7	4
30	Crl.Pet.	-	-	-	-
31	Crl.Ref.	-	-	-	-
32	Crl.(D) Ref.	-	-	-	-
33	Bail Appln.	1	19	18	2
34	W.P(Crl.)	1	6	1	6
35	Crl.M.Appl.	7	23	25	5
36	Tr.P(Crl)	-	-	-	-
<b>Total</b>		<b>863</b>	<b>663</b>	<b>576</b>	<b>950</b>

*[Signature]*  
04.12.10  
Superintendent  
Statement Section

*[Signature]*  
4/12/10  
Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

*[Signature]*  
4.12.2010

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(SHILLONG BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the period w.e.f. 01.01.2009 to 31.12.2009

Total working days=220

SL.No.	Category of Cases	Pending as on 01.01.2009	Institution	Disposal	Pending as on 31.12.2009
1	RFA	19	3	7	15
2	MFA	-	-	-	-
3	GUA.Appl.	-	-	-	-
4	FAO	5	11	9	7
5	RSA	-	-	-	4
6	LPA	4	-	-	-
7	CRP	18	51	55	14
8	Review Petn.	24	11	14	21
9	C.Ref.	1	5	6	-
10	Arbitration	-	3	1	2
11	C.M.Appl.	590	452	415	627
12	W.P.(C)	736	268	439	565
13	PIL	1	2	1	2
14	W.A.	35	51	33	53
15	Mat.Case	1	-	1	-
16	Test Case	-	-	-	-
17	M.A.C.	6	8	4	10
18	EI.Petn.	-	-	-	-
19	Cont.Case	17	32	35	14
20	SAO	-	1	1	-
21	Comp. Petn.	-	-	-	-
22	Tax Cases	-	-	-	-
23	Cross Objection	3	-	-	3
24	Tr.P(C)	-	1	-	1
25	I.A.	-	1	-	1
26	L.A.Ref.	-	3	-	3
27	L.A.App.	-	-	-	-
28	CrI.App.	17	15	6	26
29	CrI.Rev.Petn.	15	44	43	16
30	CrI.Pet.	-	-	-	-
31	CrI.Ref.	1	1	-	2
32	CrI.(D) Ref.	1	-	-	1
33	Bail Appln.	-	62	62	-
34	W.P(CrI.)	-	9	9	-
35	CrI.M.Appl.	51	34	50	35
36	Tr.P(CrI)	-	-	-	-
<b>Total</b>		<b>1545</b>	<b>1068</b>	<b>1191</b>	<b>1422</b>

*(Signature)*  
04.02.10.

Superintendent  
Statement Section

*(Signature)*  
21.2.2010

*(Signature)*  
2/1/10

Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(IMPHAL BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the period w.e.f. 01.01.2009 to 31.12.2009

Total working days=191

SL.No.	Category of Cases	Pending as on 01.01.2009	Institution	Disposal	Pending as on 31.12.2009
1	RFA	46	18	18	46
2	MFA	-	26	3	23
3	GUA.Appl.	-	-	-	-
4	FAO	1	9	-	10
5	RSA	13	19	3	29
6	LPA	-	3	-	3
7	CRP	10	40	26	24
8	Review Petn.	53	12	30	35
9	C.Ref.	-	-	-	-
10	Arbitration	1	-	-	1
11	C.M.Appl.	3008	594	2555	1047
12	W.P.(C)	3584	724	1873	18
13	PIL	22	15	19	262
14	W.A.	497	83	318	6
15	Mat.Case	1	8	3	1
16	Test Case	-	2	1	1
17	M.A.C.	-	1	-	1
18	EI.Petn.	1	1	1	362
19	Cont.Case	651	170	459	8
20	SAO	1	7	-	-
21	Comp. Petn.	-	-	-	-
22	Tax Cases	-	-	-	-
23	Cross Objection	-	-	-	-
24	Tr.P(C)	1	3	4	-
25	I.A.	2	-	2	-
26	L.A.Ref.	1	-	-	1
27	L.A.App.	1	-	1	-
28	CrI.App.	28	5	3	30
29	CrI.Rev.Petn.	12	4	9	7
30	CrI.Pet.	4	9	6	7
31	CrI.Ref.	-	-	-	-
32	CrI.(D) Ref.	-	1	-	1
33	Bail Appln.	20	11	29	2
34	W.P(CrI.)	106	139	152	93
35	CrI.M.Appl.	27	8	26	9
36	Tr.P(CrI)	-	-	-	-
	<b>Total</b>	<b>8091</b>	<b>1912</b>	<b>5541</b>	<b>4462</b>

Superintendent  
Statement Section

Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

*[Handwritten signature]*  
4.2.2010

*[Handwritten signature]*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(AGARTALA BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the period w.e.f. 01.01.2009 to 31.12.2009

Total working days=216

SL.No.	Category of Cases	Pending as on 01.01.2009	Institution	Disposal	Pending as on 31.12.2009
1	RFA	64	25	14	75
2	MFA	-	-	-	-
3	GUA.Appl.	-	-	-	-
4	FAO	15	-	2	13
5	RSA	418	47	55	410
6	LPA	-	-	-	-
7	CRP	95	93	80	108
8	Review Petn.	25	17	18	24
9	C.Ref.	-	-	-	-
10	Arbitration	7	24	17	14
11	C.M.Appl.	963	1230	1138	1055
12	W.P.(C)	1649	414	354	1709
13	PIL	1	-	-	1
14	W.A.	210	38	67	181
15	Mat.Case	84	15	17	82
16	Test Case	-	-	-	-
17	M.A.C.	908	123	58	973
18	EI.Petn.	-	-	-	-
19	Cont.Case	21	26	22	25
20	SAO	4	-	3	1
21	Comp. Petn.	3	-	-	3
22	Tax Cases	-	-	-	-
23	Cross Objection	52	10	5	57
24	Tr.P(C)	10	12	5	17
25	I.A.	1	-	1	-
26	L.A.Ref.	-	-	-	-
27	L.A.App.	393	101	25	469
28	CrI.App.	513	97	102	508
29	CrI.Rev.Petn.	558	135	65	628
30	CrI.Pet.	-	-	-	-
31	CrI.Ref.	-	-	-	-
32	CrI.(D) Ref.	2	-	1	1
33	Bail Appln.	10	221	229	2
34	W.P(CrI.)	2	3	2	3
35	CrI.M.Appl.	87	241	254	74
36	Tr.P(CrI)	-	-	-	-
<b>Total</b>		<b>6095</b>	<b>2872</b>	<b>2534</b>	<b>6433</b>

*(Signature)*  
04.02.10.  
Superintendent  
Statement Section

*(Signature)*  
Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

*(Signature)*  
21.2.2010

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(AIZAWL BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the period w.e.f. 01.01.2009 to 31.12.2009

Total working days=223

SL.No.	Category of Cases	Pending as on 01.01.2009	Institution	Disposal	Pending as on 31.12.2009
1	RFA	10	14	6	18
2	MFA	-	-	-	-
3	GUA.Appl.	-	-	-	-
4	FAO	-	1	-	1
5	RSA	13	10	7	16
6	LPA	-	-	-	-
7	CRP	9	13	17	5
8	Review Petn.	10	6	6	10
9	C.Ref.	-	-	-	-
10	Arbitration	-	-	-	-
11	C.M.Appl.	58	141	155	44
12	W.P.(C)	85	117	140	62
13	PIL	-	-	-	-
14	W.A.	31	11	19	23
15	Mat.Case	-	-	-	-
16	Test Case	-	-	-	-
17	M.A.C.	23	36	29	30
18	EI.Petn.	-	-	-	-
19	Cont.Case	18	24	32	10
20	SAO	3	2	4	1
21	Comp. Petn.	-	-	-	-
22	Tax Cases	-	-	-	-
23	Cross Objection	1	4	3	2
24	Tr.P(C)	-	-	-	-
25	I.A.	-	-	-	-
26	L.A.Ref.	-	-	-	-
27	L.A.App.	-	-	-	-
28	Crl.App.	11	11	19	3
29	Crl.Rev.Petn.	6	7	10	3
30	Crl.Pet.	-	1	-	1
31	Crl.Ref.	1	1	2	-
32	Crl.(D) Ref.	-	-	-	-
33	Bail Appln.	-	7	7	-
34	W.P(Crl.)	-	-	-	-
35	Crl.M.Appl.	5	15	16	4
36	Tr.P(Crl)	-	-	-	-
<b>Total</b>		<b>284</b>	<b>421</b>	<b>472</b>	<b>233</b>

*(Signature)*  
04-02-10

Superintendent  
Statement Section

*(Signature)*  
4.2.2010

*(Signature)*  
2/4/2010

Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(ITANAGAR BENCH)**

Statement showing the category wise number of cases of institution, disposal and pendency during the period w.e.f. 01.01.2009 to 31.12.2009

Total working days=188

SL.No.	Category of Cases	Pending as on 01.01.2009	Institution	Disposal	Pending as on 31.12.2009
1	RFA	3	13	5	11
2	MFA	-	-	-	-
3	GUA.Appl.	-	-	-	-
4	FAO	5	7	4	8
5	RSA	-	-	-	-
6	LPA	1	-	-	1
7	CRP	10	28	27	11
8	Review Petn.	17	14	19	12
9	C.Ref.	-	-	-	-
10	Arbitration	6	-	-	6
11	C.M.Appl.	59	251	230	80
12	W.P.(C)	281	511	513	279
13	PIL	12	1	1	12
14	W.A.	68	21	52	37
15	Mat.Case	-	-	-	-
16	Test Case	-	-	-	-
17	M.A.C.	1	3	3	1
18	EI.Petn.	-	1	-	1
19	Cont.Case	20	48	37	31
20	SAO	-	-	-	-
21	Comp. Petn.	-	-	-	-
22	Tax Cases	-	-	-	-
23	Cross Objection	-	-	-	-
24	Tr.P(C)	1	1	2	-
25	I.A.	-	-	-	-
26	L.A.Ref.	-	-	-	-
27	L.A.App.	-	-	-	-
28	CrI.App.	16	3	11	8
29	CrI.Rev.Petn.	1	12	7	6
30	CrI.Pet.	2	4	5	1
31	CrI.Ref.	16	4	9	11
32	CrI.(D) Ref.	-	-	-	-
33	Bail Appln.	5	179	181	3
34	W.P(CrI.)	-	-	-	-
35	CrI.M.Appl.	6	4	8	2
36	Tr.P(CrI)	1	-	1	-
<b>Total</b>		<b>531</b>	<b>1105</b>	<b>1115</b>	<b>521</b>

*[Signature]*  
04.02.10.

Superintendent  
Statement Section

*[Signature]*  
4.2.2010

*[Signature]*  
4/2/10

Deputy Registrar (Judicial)  
Gauhati High Court, Guwahati